

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**Company Appeal (AT) (Ins.) No. 667 of 2020**

**IN THE MATTER OF:**

**M + R Logistics (India) Pvt. Ltd.**

**....Appellant**

**Vs.**

**AGA Publications Ltd.**

**....Respondent**

**Present:**

**For Appellant:      Mr. E. Omprakash, Sr. Advocate alongwith Mr. B. Karunakaran & Ms. M. Anbalagan, Advocates.**

**For Respondent:    Mr. P. Nagesh, Advocate**

**ORDER**  
**(Virtual Mode)**

**12.10.2020:**      Since the Pleadings are completed in the present Appeal. The Learned Counsels are appearing for the respective parties are required to submit 'Notes of Submission' together with the 'Compilation of Judgment' within three days from today.

The Registry is directed to List the matter on **19<sup>th</sup> October, 2020.**

[Justice Venugopal M.]  
Member (Judicial)

[Shreesha Merla]  
Member (Technical)

*sa/nn*